



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/7784/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Malaya Deb,  
Principal Judge,  
Family Court, Cachar, Silchar

Dated Guwahati, the 19<sup>th</sup> December, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2019/330 dtd. 16.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2 (two) days on 18.12.2019 and 19.12.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/2005/7785/A, dated 19.12.19

Copy to

- ✓ 1. The Systems Analyst, Gauhati High Court.

68/12/19  
**JT. REGISTRAR (VIGILANCE)**  
Rdgn